COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 823 of 2019 IN
DFR No. 507 of 2019

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. .... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sudhanshu S. Choudhari
Mr. Yogesh S. Kolte

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Ms. S. Rama
Mr. Anup Jain for R-2

Mr. Shri Venkatesh
Mr. Vikas Maini for R-3

ORDER

Reply/objections on IA and main appeal shall be filed within six weeks.

List the matter on ***07.11.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk